

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 260 of 2012

Dated: 15th January, 2014

M/s A.B. Grain Spirits (P) Ltd. ... Appellant(s)

Versus

P.S.E.R.C. & Ors. ... Respondent(s)

Counsel for the Appellant(s) : None.

Counsel for the Respondent(s) : None.

ORDER

There was no sitting of the Bench on 14th January, 2014 on account of Makar Sankranti.

Matter is fixed for further hearing on 27.01.2014.

Court Master

rkt